APPELLATE TRIBUNAL FOR ELECTRICITY
New Delhi

Dated: 9th June, 2026

Sub.: Judges Roster w.e.f. 01.07.2026 to 31.07.2026.

Court No.	Day(s) & Time	Bench	Assignment
Court – I [Electricity Bench]	**Monday:** 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson** **AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – I [Electricity Bench]	**Wednesday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson** **AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – I [Electricity Bench]	**Friday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson** **AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – II [Electricity Bench]	**Monday:** 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta **Officiating Chairperson** **AND** Hon'ble Mr. Virender Bhat, **Judicial Member**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
Court – II [Electricity Bench]	**Tuesday & Thursday:** 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, **Judicial Member** **AND** Hon'ble Mr. Ajay Talegaonkar **Technical Member (Electricity)**	All matters in connection with the **Electricity Act and the Energy Conservation Act.**
FULL BENCH			
Court – I [Electricity Bench]	**FULL BENCH:** **On** **10th July, 2026** **14th July, 2026** **16th July, 2026** **&** **17th July, 2026** **from 2:15 PM onwards.**	Hon'ble Ms. Seema Gupta **Officiating Chairperson,** Hon'ble Mr. Virender Bhat, **Judicial Member** **AND** Hon'ble Mr. Ajay Talegaonkar **Technical Member (Electricity)**	APL 265/2013 & APL266/2013 APL69/2018, APL70/2018, APL71/2018 & APL72/2018

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NOTE: (FOR COURT-I ONLY)

(a)	**Monday & Wednesday (From 10:30 AM to 01:15 PM)**	**- Fresh matters and all kinds of IAs**
(b)	**Wednesday (from 2:15 PM to 5:00 PM)**	**- Short matters**
(c)	**Friday (from 10:30 AM to 01:15 PM & 2:15 PM to 5:00 PM**	**- Appeal/final hearing matters**

This issues with the approval of the Competent Authority.

Sd/-
(Registrar)

Copy to:
PPS to Hon'ble Officiating Chairperson
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